



Government of India
Ministry of Commerce and Industry
Department of Commerce
DIRECTORATE GENERAL OF FOREIGN TRADE

Minutes of the Norms Committee – 3 Meeting No. NC/3/MEET/Sep/202324/14 dated 27/09/2023 (Manual Case) under the Chairmanship of Shri Rajiv Kumar Soni, Jt. DGFT for considering the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2023 pertaining to Chemical and Allied products falling under Chapter 29 and 30.

Following members were present in the Meeting:

S.N.	Name & Designation	Department
1	Shri D.N. Mathur, Technical Expert	Consultant
2	Shri Shaish Kumar, Technical Expert	Consultant
3.	Shri Nand Lal, Technical Expert	Consultant
In attendance		
1	Shri T. Songzalian, Deputy DGFT	DGFT
2	Shri Uttam Dey Sarkar, ASO	DGFT

2. The Norms Committee has taken decision only with respect to technical aspect/ wastage norms. While redeeming the application, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in policy circulars issued from time to time or any other provisions under FTP/HBP for issuance of Advance Authorization and regularization of the case.

Minutes of Meeting for Manual Case held on 27/09/2023.

Case No.	A-01
Meeting No.	NC/3/MEET/Sep/202324/14 (Manual Case)
Date	27/09/2023
Firm's Name	M/s GIIAVA India Pvt. Ltd.
HQ F. No.	01/82/162/00007/AM23/DES-III
Office of Development Commissioner, SEEPZ Special Economic Zone, Mumbai D.O. Letter No. & date	No. SEEPZ-SEZ/EOU/72/03-04/Vol.VI/17529 dated 21/10/2022
Advance Authorization No. and Date	Not issued yet (Para 4.06 of HBP Vol.1)
Subject:	Request of M/s GIIAVA India Pvt. Ltd. for fixation of adhoc norms of export product Lecithin Powder – forwarded by Office of Development Commissioner, SEEPZ, SEZ, Mumbai.

Decision: The Committee considered the case as per agenda and it was decided to fix the ad-hoc input output norms under para 4.07 of HBP as per details below or as applied by firm whichever is lower: -

Export product	Qty.	Sl. No.	Import items	Total Qty. (kg. per kg)
Soya Lecithin Powder	1 kg.	1	Crude Soya Lecithin Liquid	1.40 kg.
Sunflower Lecithin Powder	1 kg.	1	Crude Sunflower Lecithin Liquid	1.40 kg
Rapeseed Lecithin Powder	1 kg.	1	Crude Rapeseed Lecithin Liquid	1.40 kg.

DC, SEEPZ, SEZ, Mumbai may take further necessary action as per above decision of Norms Committee.
